

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।
IN THE INCOME TAX APPELLATE TRIBUNAL,
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.202/RPR/2019

Shree Jug Mahadev Education Society,
Mukt Nagar, Kasaridih,
Durg (C.G.)-491 001
PAN : AAVFS0015Q

.....अपीलार्थी / Appellant

बनाम / V/s.

The Commissioner of Income Tax (Exemption),
Bhopal.

.....प्रत्यर्थी / Respondent

Assessee by : Shri S.R Rao, Advocate
Revenue by : Shri P.K Mishra, CIT-DR

सुनवाई की तारीख / Date of Hearing : 29.07.2022

घोषणा की तारीख / Date of Pronouncement : 04.08.2022

आदेश / ORDER**PER RAVISH SOOD, JM:**

The present appeal filed by the assessee is directed against the order passed by the CIT(Exemption), Bhopal, under Sec 80G(5)(vi) of the Income-tax Act, 1961 (in short 'the Act') dated 30.08.2019.

2. At the very outset of the hearing of appeal, the Ld. Authorized Representative (for short 'AR') has filed a letter (received on 28.07.2022) stating that he seeks to withdraw the present appeal.

3. The ld. D.R did not raise any objection to the seeking of withdrawal of the appeal by the assessee.

4. After having heard both the parties we dismiss the appeal of the appellant-assessee as withdrawn.

5. In the result, appeal of the assessee is dismissed as withdrawn in terms of our aforesaid observations.

Order pronounced in open court on 04th day of August, 2022.

Sd/-
ARUN KHODPIA
(ACCOUNTANT MEMBER)

Sd/-
RAVISH SOOD
(JUDICIAL MEMBER)

रायपुर/ RAIPUR ; दिनांक / Dated : 04th August, 2022
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Exemption), Bhopal
4. The JCIT (Exemption), Raipur (C.G)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,
रायपुर / DR, ITAT, Raipur Bench, Raipur.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.

		Date	
1	Draft dictated on	29.07.2022	Sr.PS/PS
2	Draft placed before author	02.08.2022	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		